PART II—Section 3—Sub-section (ii)

EXTRAORDINARY

NEW DELHI, WEDNESDAY, MARCH 28, 2018/CHAITRA 7, 1940

S.O. 1412(E).— In exercise of the powers conferred by section 79A of the Information Technology Act 2000 (21 of 2000), the Central Government hereby notifies Directorate of Forensic Science, Gandhipuram (Gujarat), in the State of Gujarat as Examiner of Electronic Evidence within India with the following scope, namely:-

(a) Computer (Media) Forensics;
(b) Mobile Devices Forensics.

[No. 1(13)/2015-CLFE ]

S. GOPALAKRISHNAN, Jt. Secy.